

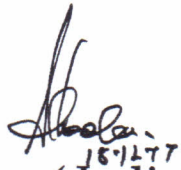
ORISSA HIGH COURT; CUTTACK
TENDER CANCELLATION NOTICE

No. 12951 / Dtd. 18.12.2017

The Tender Notice No.-1057 dtd.15.09.2017 concerning execution of the Comprehensive AMC of the CCTV Surveillance System installed in the Renovated Judges' Library as well as renewal of the Comprehensive AMC of the CCTV Surveillance Systems installed in both Old and New Buildings of the Court stands cancelled.

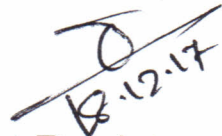
The bidders who had participated are hereby requested to take return of the respective Demand Drafts which has been submitted towards the EMD cost, after production of a valid ID proof of the authorised representative alongwith the authorisation letter from the concerned firm bearing the duly attested signature of the representative, before 'Store & Purchase Section' at the earliest.

This is for necessary information for all concerned.


Registrar (Judicial)
Orissa High Court, Cuttack.

Memo No. 12952/dtd. 18.12.2017

✓ Copy forwarded to the Supdt., Computer Section for uploading in OHC website.


Assistant Registrar (Admn.)
Orissa High Court, Cuttack.